

carried by Indian Airlines since 1968-69 was as follows:—

1968-69	..	1,969,417
1969-70	..	2,248,177
1970-71	..	2,160,760
1971-72	..	2,382,465
1972-73	..	2,993,539
1973-74	..	2,479,484

(b) The fleet kilometres flown since 1968-69 were as follows:—

		million
1968-69	..	40.184
1969-70	..	43.539
1970-71	..	37.931
1971-72	..	38.190
1972-73	..	46.264
1973-74	..	33.804

(c) The net profit (loss) since 1968-69 was as follows:—

		Net profit or (loss) (Rs. in lakhs)
1968-69	..	165.74
1969-70	..	228.43
1970-71	..	(467.60)
1971-72	..	(454.93)
1972-73	..	0.75
1973-74	..	(Not yet finalised)

Import of textile machinery for modernisation of industry

774. SHRI B. D. BARMAN: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Government propose to import textile machinery for the modernisation of textile mill;

(b) if so, the details thereof; and

(c) whether it is a fact that the Minister of Heavy Industry is opposed to the imports on the ground that country has not enough expertise and has the capacity to supply the necessary textile machinery?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE: (a) to (c) The question of importing textile machinery to supplement indigenous supplies is under examination in consultation with other concerned Ministries, including the Ministry of Heavy Industry. No final decision has as yet been taken.

Central Government's Directive to States for cut in Plan Outlay

775. SHRI I. MAHAPATRO:

SHRI JAGJIT SINGH ANAND:

SHRI B. D. BARMAN: SHRI

S. KUMARAN: SHRI BHOLA

PRASAD:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have asked all the State Governments and various Central Departments to make a drastic cut of about 30 per cent in the annual Plan outlay for 1974-75; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) (a) No, Sir.

(b) Does not arise.

Sales tax evasion by spurious drugs and cosmetics manufacturers

776. SHRI L. MAHAPATRO:

DR. Z. A. AHMAD:

Will the Minister of FINANCE be pleased to state: —

(a) whether it is a fact that the Consumer Council of India had submitted a memorandum to his Ministry revealing through their all-India survey that sale of spurious drugs and cosmetics and other items in the country are leading to a sales tax evasion of more than Rs. 170 crores annually;